

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA No. 2457/92

(9)

New Delhi this the 12th day of November, 1997.

Hon'ble Shri S.R.Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Smt. Neelima Bhatnagar,
C-III/287, Lodhi Colony,
New Delhi

..Applicant

(None for the applicant)

VS

Union of India(Through),
Secretary,
Ministry of Home Affairs,
North Block, New Delhi

Director General,
Border Security Force,
North Block, New Delhi.

Deputy Director, Pay and
Accounts Division,
BSF Pushpa Bhawan,
Madangir, New Delhi.

..Respondents

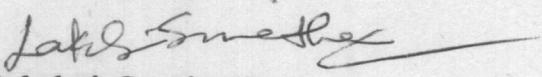
(By Advocate Sh.N.S.Mehta, learned senior counsel)

O R D E R (ORAL)

(Hon'ble Shri S.R.Adige, Vice Chairman(A)

None for the applicant, even on the second call. Sh.N.S.Mehta learned senior counsel for the respondents.

2. This case was listed at serial No.2 of the regular hearing list today, and in the absence of the applicant or her counsel, this OA is dismissed for default and non prosecution.


(Smt. Lakshmi Swaminathan)
Member(J)


(S.R. Adige)
Vice Chairman(A)